

**“Hon'ble the Chief Justice, Hon'ble Chairperson and Hon'ble Members of Computer Committee in High Court of H.P., appreciate the efforts of the Presiding Officers and staff of all the Courts detailed below for maintaining zero (0) level of undated cases on NJDG as on 26.10.2016”**

<b>Sl. No.</b>	<b>Name of the District Sessions Division</b>	<b>Name of the Court complex(es)</b>	<b>Description of the Court maintaining zero (0) level of undated cases</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
<b>1.</b>	<b>Bilaspur</b>	<b>Bilaspur</b>	<b>All the Courts.</b>
<b>2.</b>	<b>Chamba</b>	<b>Chamba</b>	<b>District &amp; Sessions Judge.</b>
		<b>Dalhousie</b>	<b>Civil Judge (Jr. Division)-cum-Judicial Magistrate, First Class.</b>
<b>3.</b>	<b>Hamirpur</b>		<b>District &amp; Sessions Judge.</b>
			<b>Additional District &amp; Sessions Judge.</b>
			<b>Civil Judge (Sr. Divn.)-cum-Chief Judicial Magistrate.</b>
			<b>Civil Judge (Sr. Divn.)-cum-Additional Chief Judicial Magistrate, Court No.I.</b>
			<b>Civil Judge (Jr. Divn.)-cum-JMIC, Court No. III.</b>
		<b>Barsar</b>	<b>Civil Judge (Jr. Division)-cum-JMIC.</b>
<b>4.</b>	<b>Kangra</b>	<b>Dharamshala</b>	<b>Additional District &amp; Sessions Judge-I</b>
			<b>Civil Judge (Jr. Division)-cum-JMIC-I.</b>
		<b>Baijnath</b>	<b>Civil Judge (Jr. Division)-cum-JMIC.</b>
		<b>Jawali</b>	<b>Civil Judge (Jr. Division)-cum-JMIC.</b>
		<b>Kangra</b>	<b>Civil Judge (Sr. Division)-cum-Additional Chief Judicial Magistrate, Court No.I.</b>
			<b>Civil Judge (Jr. Division)-cum-JMIC, Court No.II.</b>
		<b>Palampur</b>	<b>Civil Judge (Sr. Division)-cum-Additional Chief Judicial Magistrate, Court No.I.</b>
			<b>Civil Judge (Jr. Division)-cum-JMIC, Court No.II.</b>
<b>5.</b>	<b>Kinnaur at Rampur</b>	<b>Rampur</b>	<b>District &amp; Sessions Judge.</b>
			<b>Civil Judge (Sr. Divn.)-cum-Additional Chief Judicial Magistrate.</b>
<b>6.</b>	<b>Kullu</b>	<b>Kullu</b>	<b>Additional District &amp; Sessions Judge</b>
<b>7.</b>	<b>Mandi</b>	<b>Mandi</b>	<b>District &amp; Sessions Judge.</b>

			<i>Civil Judge (Sr. Divn.)-cum-Addl. Chief Judicial Magistrate, Court No. I.</i>
		<i>Gohar</i>	<i>Civil Judge (Jr. Divn.)-cum-JMIC.</i>
		<i>Joginder Nagar</i>	<i>Civil Judge (Jr. Divn.)-cum-JMIC.</i>
		<i>Sarkaghat</i>	<i>Civil Judge (Sr. Divn.)-cum-Additional Chief Judicial Magistrate.</i>
			<i>Civil Judge (Jr. Divn.)-cum-JMIC.</i>
<b>8.</b>	<b>Shimla</b>	<b>Rohru</b>	<i>Civil Judge (Sr. Divn.)-cum-Additional Chief Judicial Magistrate, Court No.I</i>
			<i>Civil Judge (Jr. Divn.)-cum-JMIC, Court No. II.</i>
		<b>Jubbal</b>	<i>Civil Judge (Jr. Divn.)-cum-JMIC.</i>
<b>9.</b>	<b>Sirmaur at Nahan</b>	<b>Nahan</b>	<i>Civil Judge (Jr. Divn.)-cum-JMIC.</i>
		<b>Paonta Sahib</b>	<i>Civil Judge (Sr. Divn.)-cum-Additional Chief Judicial Magistrate, Court No.I</i>
			<i>Civil Judge (Jr. Divn.)-cum-JMIC, Court No.II.</i>
<b>10.</b>	<b>Solan</b>	<b>Solan</b>	<i>District &amp; Sessions Judge.</i>
			<i>Additional District &amp; Sessions Judge, Court No.I.</i>
			<i>Additional District &amp; Sessions Judge, Court No.II.</i>
			<i>Civil Judge (Sr. Divn.)-cum-Chief Judicial Magistrate.</i>
			<i>Civil Judge (Jr. Divn.)-cum-JMIC, Court No.I.</i>
			<i>Civil Judge (Jr. Divn.)-cum-JMIC, Court No.II.</i>
		<b>Kasauli</b>	<i>Civil Judge (Sr. Divn.)-cum-Additional Chief Judicial Magistrate, Court No.I.</i>
			<i>Civil Judge (Jr. Divn.)-cum-JMIC, Court No.I.</i>
		<b>Nalagarh</b>	<i>Civil Judge (Sr. Divn.)-cum-Additional Chief Judicial Magistrate, Court No.I.</i>
			<i>Civil Judge (Jr. Divn.)-cum-JMIC, Court No.II.</i>
<b>11.</b>	<b>Una</b>	<b>Una</b>	<i>District &amp; Sessions Judge.</i>
			<i>Additional District &amp; Sessions Judge, Court No.I.</i>
			<i>Civil Judge (Sr. Divn.)-cum-Chief Judicial Magistrate.</i>
			<i>Civil Judge (Jr. Divn.)-cum-JMIC, Court No.IV.</i>